Declaration of Assets and Liabilities

Year-2022

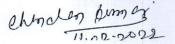
Chandan Kumar, son of Sri Uma Kant Singh, aged 42 years, belonging to Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

Sr. No.	Description	Self	Spouse Mrs. Roopam Kumari	Dependant- 1 Yash Kumar (Son)	Dependant-2 Rashm Kumari (Daughter)	Dependant 3 Etc. Name
(i)	Cash	Rs. 25,205/-	Rs. 11,750/-	Rs. 2,115/-	Rs. 2,725/-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch - A/C Balance Rs. 32,300/-(Approx) (2) PNB Bank A/C (Boaring Road Crossing) - Rs. 1,429/-(Approx) (3) Members ship A/C in Co-operative Banking Society	SBI A/C in Bihar Vidhan Mandal Branch - Rs 48,114/- (Approx)	Nil	Nil	Nil
		LTD A/C Balance Rs.16,086/- (Approx)			The second secon	
(iii)	Bonds, Debentures and Shares in companies	(1)Shara Bond (Sahara Q Shop) Value Rs. 35,000/- (2)Share of Co- operative Banking Society LTD Current Value Rs. 15000/-	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1)LIC Bima Gold Policy of Rs. 1,00,000/- Premium Per Annum Rs.6720/- (2)LIC Amulya Jeevan Policy of Rs.	(1)LIC New Money Back Policy of Rs. 1,00,000/- Premium Per	LIC Jeevan Anuraag Policy of Rs. 1,00,000/- Premium Per Annum Rs.5,407/-	LIC Jeevan Anuraag Policy Rs. 1,00,000/- Premium Per Annum Rs.5,407/-	Nil
		25,00,000/- Premium Per Annum Rs.14,632/- (3) LIC Jeevan Anand Policy of Rs. 1,00,000/- Premium Per Annum Rs.8,691/- (4) R.D in Post Office of Rs.2,500/- Per Month for 5 years.	Annum Rs.8,160/- (2)Postal Life Insurance of Rs.1,00,000/- Per Annum Premium Rs. 3,700/-			
(v)	Motor Vehicles (details of make, etc.)	Nil	NIL	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-80gms (Approx.) of Rs.3,74,000/- (Approx.)	Gold-290 gms (Approx.) of Rs. 12,05,000/- (Approx.) Silver -300 gms(Approx.) of Rs. 26,000/- (Approx.)	Gold- 10 gms (Approx.) of Rs. 38,651/- (Approx.)	Gold- 20 gms (Approx.) of Rs. 75,000/- (Approx.) Silver -200 gms (Approx.) of Rs.15,500/- (Approx.)	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	1000 Sqfit At-Batora Khatta No- 126 Khashara No- 658 P.O-Phulwari Sarit Patna Rs.7,32,000/- (Approx.)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF.	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank /	Amount outstanding as
No.		Financial Institutions(s) / Department (s)	on 11-02-2022
(a)	(i) Loans from Banks	(1)Rs. 57,000/- Loan from Bajaj Finance. (2)Rs. 1,50,000/- Loan from Co-	Rs. 34,357/-
		operative Banking Society LTD	Rs. 20,536/-(Approx)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 32,852/- Assessment Year 2021-2022. Pan No-APDPK2101E.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

GPF/CPF/PRAN No. PTS/BLA-1254 (M/F) Gender M Date of Birth 9 (DD/MM/YYYY) 0 5 0 5 1 9 7 Class/Group C (A/B/C) Cadre :-Administrative Cadre, Bihar Legislative Assembly, Secretariat, (Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Godda.

Personal Detail

C.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Chin den burn ar

Name of Employee: Chandan kumar.

Place: Patna. Designation: Assistant.

Date: 11.02.2022. Department: Bihar Legislative Assembly, Secretariat, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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